

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 85  
ANSWERED ON 8<sup>TH</sup> FEBRUARY, 2024**

**GREENFIELD HIGHWAY NH-744**

**\*85. SHRI N.K. PREMACHANDRAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether the Government proposes to complete the development of National Highways (NHs) under Bharatmala Project on NH-744 in a time bound manner and if so, the details thereof;**
- (b) whether there is any delay in process of land acquisition for Greenfield Highway-744 and if so, the reasons therefor and details of action taken thereon;**
- (c) the details of the action taken by the Union Government on the reply given by the Government of Kerala regarding exemption from GST and royalty in connection with the construction of NH-744 Greenfield Highway; and**
- (d) whether the Union Government proposes to consider the request of the Public Representatives for taking the entire liability of land acquisition and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI NITIN JAIRAM GADKARI)**

**(a) to (d) A statement is laid on the Table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 85 ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2024 ASKED BY SHRI N.K. PREMACHANDRAN REGARDING 'GREENFIELD HIGHWAY NH-744'.**

**(a) and (b) NH-744 starts from Kollam in Kerala terminates at Thirumangalam near Madurai in Tamil Nadu. Development of NH-744 to 4/6 lane carriageway is included under Bharatmala Pariyojana Phase-I. Out of total 209 km, first two projects with a length of about 72 km are under implementation and for rest of the projects, DPR has been awarded. The details are as under:**

<b>Sr. No.</b>	<b>State</b>	<b>Project Name</b>	<b>Length</b>
<b>1</b>	<b>Tamil Nadu</b>	<b>4-laning of Thirumangalam to Vadugapatti section of NH-744 from km 0.0 to km 36.0</b>	<b>36</b>
<b>2</b>		<b>4-laning of Vadugapatti to Therkuvenganallur (Rajapalyam) section of NH-744 from km 36.0 to km 71.6</b>	<b>35.6</b>
<b>3</b>		<b>4-laning of Rajapalayam– Shenkottai section of NH-744 (PKG-I) from Km 71.6 to 107.0 of NH-744</b>	<b>35.4</b>
<b>4</b>		<b>4-laning of Rajapalayam– Shenkottai section of NH-744 (PKG-II) from Km 107.0 to 139.9 of NH-744</b>	<b>32.9</b>
<b>5</b>		<b>4-laning / improvement of Shenkottai – Puliyangudi KL/TN Border section of NH-744 Border from Km.139.9 to 146.9</b>	<b>7.0</b>
<b>6</b>	<b>Kerala</b>	<b>KL/TN Border near Aryankavu to Edamon</b>	<b>23</b>
<b>7</b>		<b>Edamon to Kadambattukonam</b>	<b>38.62</b>
<b>Total</b>			<b>208.52</b>

**(c) and (d) Govt. of Kerala has requested Ministry to exempt them from sharing 25% land Cost for the Project. On this, Ministry has requested Govt. of Kerala to exempt/reimburse state GST and royalty for the said project, for considering request of the State. Reply to same has not yet been received from Govt. of Kerala.**

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